

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

COMPANY APPEAL(AT) NO.148 OF 2019

IN THE MATTER OF:

Ms. M. Nandana Reddy

Appellants

Vs

Sri Lakshmi Narasimha Mining Co (P) Ltd & Ors

Respondents

For Appellant:- Mr. S. Vivekananda, Advocate.

For Respondents: - Mr. Jayant Mehta, Ms Surabhi Limye, Ms Vaishali Kalera, Advocates for R3 and R4.

Mr. D. Abhinav Rao and Mr G.V. Rao, CA for R6 and R7.

O R D E R

04.09.2019 - Pleadings are complete. List the appeal for admission on **16th October, 2019.**

(Justice Bansilal Bhat)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

BM/NN